

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI

O.A. No.1183/96

This the 24th day of February, 1997.

HON'BLE SHRI S.R. ADIGE, MEMBER(A).

HON'BLE DR. A. VEDAVALLI, MEMBER(J).

Sh. Giri Prasad Sharma  
Office Superintendent  
Central Translation Bureau  
8th Floor, Paryavaran Bhavan  
New Delhi.

..... Applicant.

(None for the applicant)

Versus

1. Union of India  
through its Secretary  
Department of Official Languages  
Ministry of Home Affairs,  
Lok Nayak Bhavan  
New Delhi.

2. The Director(Policy)  
Department of Official Languages  
Ministry of Home Affairs  
Lok Nayak Bhavan  
New Delhi.

3. The Director  
Central Translation Bureau  
8th Floor, Paryavaran Bhavan  
CGO Complex  
Lodhi Road  
New Delhi.

4. Shri Kamal Kishore Singhal  
Office Superintendent  
Central Translation Bureau  
8th Floor, Paryavaran Bhavan  
CGO Complex, Lodi Road  
New Delhi

..... Respondents.

(None for the respondents)

ORDER(Oral)

By Hon'ble Shri S.R. Adige, Member(A).

We note that the applicant was absent  
on the last four consecutive ~~dates~~, and under the  
circumstances it is presumed that he is not interested  
in pursuing the case. The OA is accordingly dismissed  
for default and non-prosecution.

RB.

*A. Vedavalli*  
(DR. A. VEDAVALLI)  
MEMBER(J)

*R. Adige*  
(S.R. ADIGE)  
MEMBER(A)